



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

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DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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August 21, 2014

**Directions under Section 35A of the Banking  
Regulation Act, 1949 (AACS) –  
Rupee Co-operative Bank Ltd. Dist.-Pune, Maharashtra**

It is hereby notified for the information of public that in continuation to our directive UBD.CO.BSD I/D-28/12.22.218/2012-13 dated February 21, 2013 read with directive UBD.CO.BSD-I/D-04/12.22.218/2013-14 dated August 14, 2013 and UBD.CO.BSD-I/D-23/12.22.218/2013-14 dated February 03, 2014 the validity period of directions imposed on Rupee Co-operative Bank Ltd., Pune, Maharashtra has been extended for a further period of three months from August 22, 2014 to November 21, 2014 vide our modified directive UBD.CO.BSD I/D-06/12.22.218/2014-15 dated August 19, 2014 subject to review. The other terms and conditions remain unchanged. A copy of the direction dated August 19, 2014 notifying the above modification is displayed at the bank's premises for the perusal of public.

The aforesaid modification by the Reserve Bank of India should not per-se be construed as cancellation of banking licence by RBI. The bank will continue to undertake banking business with restrictions till its financial position improves. The Reserve Bank may consider modifications of these Directions depending upon circumstances.

**Press Release : 2014-2015/374**

**Ajit Prasad**  
Assistant General Manager